

extent feasible to upgrade the technology level.

Rehabilitation measures are being worked out in detail. Steps to ensure continuity of supply of products and services to user agencies have already been initiated. Semiconductor Complex Limited has also sent their engineers to other public sector undertakings in the field with a view to obtain sub-contracts for assembly work from these organisations and to explore the possibility of utilising their facilities for fabrication of integrated circuits.

12.18 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) **Need to direct Government of Rajasthan to stop recovery of loans to farmers for constructing water courses to carry water to their fields from Indira Gandhi Canal.**

SHRI BIRBAL (Ganganagar): Mr. Deputy Speaker, Sir, the Indira Gandhi canal is being constructed with special assistance of the Central Government. The water courses under this scheme should be made pucca. Apart from estimated expenditure, by adding administrative costs, simple and compound interests, the total amount has been shown to be 5 to 6 times more than the principal amount. Land has also been acquired from the farmers for the constructions of water courses. With the construction of these water courses, irrigational areas have increased which will yield more revenue for the State Government by way of irrigation tax. Under the circumstances, is it justified to ask for more money from the farmers? The State Government should bear this burden. There have been many kinds of bungling in the constructions of pucca water-courses and for which the farmers are being blamed. The banks are issuing property attachment notices to them. The farmers are restless about the fact that if they are blamed for Departmen-

tal lapses, it will be difficult for them to bear it. I had apprised the House in this regard during the last session.

Therefore, I want to request the Central Government that by keeping in view the importance of issue, Government of Rajasthan should be directed to take necessary action for stopping recovery of loans at once so that the problems of the farmers of that area can be solved and their restlessness can be removed.

[English]

- (ii) **Need for Financial Assistance to Maharashtra for Development of Gadchiroli Tribal District**

SHRI SHANTARAM POTDUKHE (Chandrapur): Government of Maharashtra has prepared a massive development plan for the Gadchiroli tribal district and some parts of Chandrapur and Kinwat taluka of Nanded district. This plan amounting to about Rs. 200 crores will help to fight out the disruptive and anti-national activities of the so-called Naxalites. Government of India should help the Government of Maharashtra financially to effectively execute the developmental activities. I request the Minister for Planning to take this matter seriously.

- (iii) **Need to give emigration clearance without insisting on Pre-paid Travel Advice**

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): A large number of workers both skilled and unskilled, in our country especially a higher percentage from Kerala, have been going to Gulf countries in search of employment. This not only helped us in easing the unemployment problems but also brought to the country much valuable foreign exchange and to the families a livelihood to raise their standard of living. Nearly a lakh of skilled and unskilled labourers go abroad every year in search of employment and the country was getting foreign exchange to the extent of Rs. 3,200 crores annually.